

Schemes and Programmes for Development of Colleges in Backward Districts of U.P. and Orissa

1504. SHRI MANVENDRA SINGH :

DR. KRUPASINDHU BHOI :

Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state :

(a) whether the Universities of Uttar Pradesh and Orissa have submitted the schemes and programmes to University Grants Commission for the development of private and Government colleges located in tribal and backward districts, for grants ; and

(b) if so, what are the schemes and programmes ?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT (SHRI P.V. NARASIMHA RAO) : (a) and (b). No, Sir. The U.G.C. has not yet finalised the guidelines for development grants to colleges during the VIIth Plan. Proposals will be invited from the Universities only after these guidelines are finalised.

Augmenting Water Supply in Hooghly River

1505. SHRI SANAT KUMAR MANDAL : Will the Minister of WATER RESOURCES be pleased to state the steps taken to augment the water supply in the river Hooghly during the current lean period ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : During the current lean period, augmentation in the Hooghly will be done by releases from the Farakka Barrage in accordance with the understanding between India and Bangladesh.

[*Translation*]

Taking over of Fatuha-Islampur Light Railway

1506. SHRI VIJOY KUMAR YADAV : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that the decision to take over the Fatuha-Islampur Light Railway was taken by Government long ago :

(b) if so, whether any Committee was constituted by Government in this regard ;

(c) if so, whether the said committee has submitted its report ;

(d) if so, the salient points of their recommendations ; and

(e) the reaction of Government thereto ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) to (c). Yes, Sir.

(d) The Committee had recommended as under :

(i) Taking over of the assets of the Light Railway Company by enacting special legislation ;

(ii) termination of the operations of the Light Railway after nationalisation ;

(iii) re-deployment of the eligible personnel of the Light Railway Company as fresh entrants on the Indian Government Railways ;

(iv) payment of suitable compensation to the owners of the Light Railway Company.

(e) A Bill to nationalise the Futwah-Islampur Light Railway Company Limited has been introduced in the Lok Sabha on 21-11-1985.

Incidence of Disability, Paralysis, Polio and Skin Diseases

1507. SHRIMATI USHA CHAUDHARY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :